1	2	3	4	5
				Accordingly, MSEB agreed to review the DPR already submitted to CEA and would submit the revised DPR to CEA for their approval.
3.	Tenughat TPP St. II 2/89 Bihar	3x210	NA	Non-availability of funds
4.	Panipat ST-IV Unit-6 7/89 Haryana	210	12/2000	Paucity of funds
CE	NTRAL SECTOR			•
1.	Farakka STPS St. III Unit-6 9/89 West Bengal	500	NA	Due to non-availability of water in the area after Indo-Bangladesh Water Treaty and also low demand in Eastern Region, the scheme has been deferred.

Demand and supply of electricity

- 2242. SHRI K. RAHMAN KHAN: Will the Minister of POWER be pleased to state:
- (a) what is the gap between the demand and supply of electricity in the country; and
- (b) the details of projects, both indigenous and foreign, approved during the last two years to meet this gap?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) The energy requirement and availability in the country during the period April—November, 1999 was 3,11,148 MU and 2,95,021 MU respectively, and there was a shortage of 16,127 MU (5.2%). The peak demand and peak met during April to November, 1999 was 68,385 MW and 59,435 MW respectively, and there was a shortage of 8,950 MW (13.1%).

(b) Details of thermal and hydro power projects techno-economically cleared by Central Electricity Authority during 1997-98 and 1998-99 is given in statements I and II.

[22 December, 1999] RAJYA SABHA

Statement-I

Details of schemes cleared techno-economically by CEA during 1997-98

THERMAL SCHEMES

S1. No.	Name of Scheme/State/Executing Agency	Installed Estd. Capacity cost (MW)	Date of CEA clearance	
1	2	3	4	
	U.P.			
1.*	Rosa TPP Phase I (M/s. Indo-Gulf Fertilizers and Chemicals Corpn. Ltd.) M.P.	2x283.5= 567	US\$ 280.7267 M +Rs. 1435.5784 Crs.	20.8.1997
2.*	Bina TPS (M/s. Bina Power Supply Co.)	2x289=578	U\$\$175.412M +Rs. 1820.627 Crs.	28,5.1997
3.*	Narsinghpur Naphtha based CCGT Plant (M/s. GBL Power Ltd.)	166	US\$ 77.74 M +Rs. 253.697 Crs.	20.6.1997
4.*	Korba (West) TPP (M/s. India Thermal Power Ltd.)	2x210=420	US\$ 164.643 M +DEM 169.730 M +Rs. 834.351 Crs.	15.7.19 9 7
5.*	Pench TPP (M/s. Power India Ltd.)	2x250=500	US\$ 284.908 M +Rs. 1172.155 Crs.	20.8.1997
6.*	Guna CCGT Project (M/s. STI Power India Ltd.)	347.25	US\$ 160.52 M +Rs. 509.54 Crs.	27.8.1997 & 18.9.1997
7.*	Bhilai TPP (M/s. Bhilai Power Supply Co. Ltd.)	2x287=574	US\$ 419.699 M + Rs. 999.781 Crs.	12.9.1997
8.*	Raigarh TPP Phase-I (M/s. Jindal Power Ltd.)	2x275=550	US\$ 85.176 M +DEM 240.676 M +Rs. 1628.075 Crs.	17.10.1997
9.*	Bhander CCGT Project (M/s. Bhander Power Ltd.)	2x112GT+ 1x1188 ST=342	US\$ 197.662 M +Rs. 346.514 Crs.	26.12.1997
10.*	Pithampur DGPP (M/s. Shapoorji Pallonji Power Co. Ltd.)	119.7	US\$ 68.729 M +Rs. 174.053 Crs.	20.01.1998
11.*	Ratlam DGPP [M/s. GVK (Ratlam)] Power Ltd.)	118.63	US\$ 73.88 M +Rs. 163.162 Crs.	20.01.1998
	Maharashtra			

^(*) Private Sector proposal.

1	2	3	4	
12.*	Patalganga CCGT Project (M/s. Reliance Patalgannga Power Ltd.)	447	US\$ 319.02 M +Rs. 246.66 Crs.	26.12.1997
	Andhra Pradesh			
13.*	Ramagundam TPS (M/s. BPL Power Projects A.P. Ltd.)	2x260= 520	US\$ 369.30 M +Rs. 1073.56 Crs.	29.5.1997
14.*	Kondapalli CCGT Project (M/s. Kondapalli Power Corpn. Ltd.)	350	US\$ 180.616 M +Rs. 385.254 Crs.	15.01.1998
15.*	Tamil Nadu Tuticorin TPP Stage IV (M/s. SPIC Electric Power Corpn. Ltd.)	1x525= 525	US\$ 321.859 M + DEM 145.893 M + Rs. 877.339 Crs.	03.6.1997
16.*	Samayanallur DGPP (M/s. Balaji Power Corpn. Ltd.)	106	US\$ 59.840 M + Rs. 150.845 Crs,	20.01.1998
17.*	Samalpatti DGPP (M/s. Samalpatti Power Co. Ltd.)	106	US \$ 61.222 M + Rs. 153.098 Crs.	20.01.1998
	Bihar			
18.*	Jojobera TPP (M/s. Jamshedpur Power Corpn. Ltd.)	2x120= 240	Rs. 1025.19 Crs.	04.12.1997
	Orissa			
19.	Talcher STPP Stage II (NTPC) Manipur	4x500= 2000	US \$ 863.180 M + Rs. 3468.325 Crs.	05.9.1997 & 23.10.1997
20.	Heavy Fuel Oil based Leimakhong DG Plant (Manipur State Power Development Corpn.)	6x6=36	US \$ 17.3815 M + Rs. 50.8113 Crs.	16.10.1 9 97
	Rajasthan			
21.*	Dholpur Naptha based CCGT Project (M/s RPG Dholpur Power Co. Ltd.)	702.7	US \$ 364.29 M + Rs. 855.133 Crs.	13.02.1998
	Total (T)	9315.28 MW		

⁹⁴

[22 December, 1999] RAJYA SABHA

Details of schemes cleared techno-economically by CEA during 1997-98

HYDRO SCHEMES

SI. No.	Name of Scheme/State/Executing Agency	Installed Capacity (MW)	Estd. Cost	Date of CEA Clearance
	Uttar Pradesh			
1.*	Vishnuprayag H.E.P. (M/s. Jaiprakash Industries Ltd.) Mozoram	4x100= 400	US \$ 107.35 M + Rs. 1233.57 Crs.	03.5.1997
2.	Turial H.E.P. (M/s. NEEPCO)	2x30=60	Rs. 448.19 Crs.	20.6.1997
	Total (H) Total (T+H)=9315.28 MW+	460 MW 460 MW=9775.28	MW	

^(*) Private Sector proposal.

Statement-II

Details of schemes cleared techno-economically by CEA during 1998-99

THERMAL SCHEMES

SI. No.	Name of Scheme/State/Executing Agency	Installed Estd. Capacity cost (MW)	Date of CEA clearance	
1.	Barsingsar Lignite based TPP in Rajasthan (M/s. Hindustan Vidyut Corpn. Ltd.)	2x250=500	US\$ 322.716 M +Rs. 1090.08 Crs.	20.4.1998
2.	Khandwa CCGT Project in M.P. (M/s. Madhya Bharat Emergy Corporation Ltd.)	1x112.27 GT +1x58.9 ST=171.17	US\$76.0345 M +Rs. 250.3315 Crs.	28.5.1998
3.	Kawas CCGT Stage II in Gujarat (NTPC)	650	US\$ 226.87 M +Rs. 734.96 Crs.	01.5.1998 & 13.8.1998
4.	Anta II CCGT Project in Rajasthan (NTPC)	650	US\$ 226.89 M +794.17 Crs.	21.5.1998 13.8.1998
5.	Bakreshwar TPP Unit 4&5 in West Bengal by M/s. Bakreshwar Power Generation Co.	2x210=420	US\$ 23.400 M+ J Yen 20544.270 M +Rs. 925.157 Crs.	26.5.1998

SI. No.	Name of Scheme/State/Executing Agency	Installed Estd. Capacity cost (MW)	Date of CEA clearance	
6 .	Krishnapatnam 'B' TPS in A.P. (M/s. BBI Krishnapatnam Power Co.)	2x260=520	US\$ 355.131 M +Rs. 960.614 Crs.	16.6.1998
7.	Gandhinagar TPS Unit 5 in Gujarat (M/s. GSECL)	1x210=210	Rs. 643.65 Crs.	29.5.1998
8.	Guna CCGT in M.P. (M/s. STI Power India) Pvt. Ltd.)	330	US\$ 152.37 M +Rs. 484.86 Crs.	22.7.1998
9.	North Madras TPS St. III in T.N. (M/s. Tri-Sakthi Energy Pvt. Ltd.	1x525=525	US\$ 147.915 M +GBP 122.927 M +F. Fr. 458.023 M +Rs. 736.560 Crs.	30.7.1998
10.	Vypean CCGT (LNG) Project in Kerala by (M/s. Siasin Energy Ltd.	679	US\$ 6.90 M +S. Fr. 439.84 M +Rs. 771.475 Crs.	25.8.1998
11.	Auriya CCGT St. II in U.P. (NTPC)	650	US\$ 243.844 M +Rs. 857.622 Crs.	28.9.1998
12.	Gouripose TPP in W.B. (M/s. Gouripose Power Co.)	1x150=150	US\$ 28.07 M +Rs.548.566 Crs.	09.10.1998
13.	Jhanor Gandhar CCGT Stage-II in Gujarat by NTPC	650	US\$ 243.62 M +Rs. 845.113 Crs.	16.10.1998
14.	Ramagundam TPP in AP (NTPC)—	1x500=500	US\$ 185.020 M +Rs. 1284.265 Crs.	18.11.1998
15.	Ib Valley TPP in Orises by M/s. AES Ib Valley Power Corpn. Ltd.	2x250=500	US\$ 326.02 M +Rs. 983.90 Crs.	04.12.1998
16.	Vernagiri CCGT in AP by M/s. Ispat Power Ltd.	492	US\$ 248.020 M +Rs, 638.223 Crs.	07.01.1999
17.	Duburi TPP in Orissa by M/s. Kalinga Power Corpn. Ltd.	2x250=500	US\$ 313.596 M +Rs. 952.83 Crs.	11.02.1999
	Total (T)	8097 MW		

RAJYA SABHA

Details of schemes cleared techno-economically by CEA during 1998-99

HYDRO SCHEMES

Sl. No.	Name of Scheme/State/ Executing Agency	Installed Estd. Capacity (MW)	Cost	Date of CEA Clearance	
1.	Chamera HEP St. II in H.P. (NHPC)	3x100=300	US\$ 2.79 M +DM 21.53 +Rs. 1304.59 Crs.	27.5.1998 (174th) 23.7.1998	
2.	Matana HEP in H.P. (RSWML)	2x43=86	Rs. 341.911 Crs.	23.7.1998	
3.	Loktak Downstream HEP in Manipur (NHPC)	3x30=90	Rs. 667.46 Crs.	28.8.1998	
4.	Teesta HEP St. V in Sikkim (NHPC)	3x170=510	CHF 16.804 M +Rs, 2523.56 Crs.	09.9.1998	
5.	Tuivai HEP in Mizoram (NEEPCO)	3x70=210	Rs. 1258.84	17.11.1998	
	Total		1196 MW		
	Total (T+H) = $8097 \text{ MW} + 1196 \text{ MW} = 9293 \text{ MW}$				

Reduction in Power Quota of U.P.

- †2243. SHRI MANOHAR KANT DHYANI: Will the Minister of POWER be pleased to state:
- (a) whether Government have reduced the quota of power being supplied to Uttar Pradesh from Unchahar, Narora and Dadri;
- (b) whether such reduction in the quota by the above central projects has been made by three-fourths;
 - (c) if so, the reasons therefor; and
- (d) the detail of the quantum of power supplied to Uttar Pradesh by these projects before and after the reduction, separately?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA) (a) to (d) On account of UPSEB not being able to meet its payment liability to the Central Sector Stations, some share of Uttar Pradesh in Central sector stations was diverted to other needy states who were ready to purchase power with appropriate financial quarantees. The present status of diverted shares of UP is as under:—

[†]Original notice of the Question was received in Hindi.